

**Central Administrative Tribunal
Principal Bench**

**CP No.736/2018
OA No.3400/2018**

New Delhi, this the 18th day of March, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Surendra Kumar Gaur, Group 'C'
Age about 63 years,
S/o Sh. Nand Kishore Gaur
Retired Chief Inspector of Ticket,
Northern Railway, New Delhi,
Delhi Division.
R/o H. No. C-15, Shivlok CGHS Society,
Plot No.6, Sector-6, Dwarka,
New Delhi 110 075.Applicant.

(By Advocate : Shri Gaya Prasad)

Vs.

Dr. Vinay Kumar
Chief Medical Director
Northern Railway,
Head Quarter Office,
Baroda House,
New Delhi. ... Respondent.

(By Advocate : Shri Krishna Kant Sharma)

: ORDER (ORAL) :

Justice L. Narasimha Reddy, Chairman:

Learned counsel for the applicant submits that he has been instructed to withdraw the CP, and seeks permission therefor. Permission is accorded. The Contempt Petition stands dismissed as withdrawn.

**(Mohd. Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

/pj/